

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. (IB) 907 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 4.4.2018

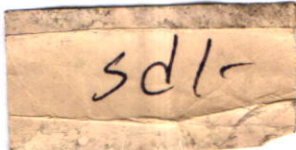
NAME OF THE PARTIES: JCC India Pvt Ltd
Vs
DBM Geotechnics & Constructions Pvt Ltd

SECTION OF THE COMPANIES ACT: I & B Code 2016

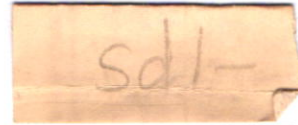
ORDER

13. TCP (IB)-907 (MB)/2017

At request of the Corporate Debtor Counsel, list this matter on 3.5.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)